

Declaration of Assets and Liabilities

Year-2023-2024

8
सविन
15/12/24

5040/510
900/24
15/12/24

Manoj Kumar Mandal

son/daughter/wife Late Oranga Prasad Mandal

aged 49 Years, belonging to Bihar Legislative Assembly service and presently working as

Office Attendant (Farash)

etc.) of myself, my spouse and dependants* :

2632
16/12/24

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
			Rajni dewi	1) Subhash Kr. 2) Raja Kr.	3) Vikash Kr. 4) Sachin Kr.	5) Pinki Kr.
(i)	Cash	1000/-	1000/-	NIL	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI-3000/-	PNB-2000/-	—	—	—
(iii)	Bonds, Debentures and shares in Companies	—	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	—	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	—	—	—	—	—
(vi)	Jewellery (give details of weight and value)	Gold-20gm(Appx) Silver-50gm(Appx)	Gold-40gm(Appx) Silver-100gm(Appx)	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

मनोज कुमार मंडल

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependan-1	Dependant-2	Dependat-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Other (such as interest in property)	Ancester Property 2 Bigha	—	—	—	—

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 15/02/24
(a)	(i) Loans from Banks	SBI	1,20,000/-
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

मनोज कुमार मंडल

	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN - ER G1PM6385D	—
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C Personal Detail

GPF/CPF/PRAN No.

:-

PTS/BLA-1118

Gender

:-

M

(M/F)

Date of Birth

:-

01011974

(DD/MM/YYYY)

Class/Group

:-

C

(A/B/C)

Cadre

:-

BIHAR LEGISLATIVE ASSEMBLY

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District

:-

BHAGALPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: MANOJ KUMAR MANDAL

Name of Employee: MANOJ KUMAR MANDAL

Designation: OFFICE ATTENDANT (PARASH)

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 15/02/24

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.